

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 01.02.2024

Appeal No. 283 of 2022

V. Shankar

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Advocates i/b Joby Mathew & Associates for the Appellant.

Ms. Daksha Kasekar, Advocate i/b Mansukhlal Hiralal & Co. for the Respondent.

**With
Appeal No. 847 of 2022**

Rakesh Gupta

..... Appellant

Versus

Securities & Exchange Board of India

... Respondent

Dr. S. K. Jain, Practicing Company Secretary i/b S. K. Jain & Co. for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the Respondent.

ORDER :

1. Adjourned due to non-availability of the bench. List on March 12, 2024.

Ms. Meera Swarup
Technical Member

01.02.2024
PTM